

APPELLATE TRIBUNAL FOR ELECTRICITY
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APTEL/Registry/CB/2013

Date: 11.7.2013

IMPORTANT NOTICE

All the advocates/parties are hereby informed that the Appellate Tribunal for Electricity will hold Kolkata Circuit Bench sittings at DVC Towers, 12th Floor, VIP Road, Ulta Danga, Kolkata-700 054.

The next date of hearing at Kolkata will be held on 1.8.2013 & 2.8.2013 with regard to matters arising out of the orders of the State Electricity Regulatory Commissions of *Bihar, Chattisgarh, Jharkhand, Odisha, Sikkim, West Bengal, Arunachal Pradesh, Assam, Meghalaya, Nagaland, Tripura and Joint Electricity Regulatory Commission for Manipur & Mizoram.*

The advocates/parties who are interested and willing to have their matters relating to the above States being heard at Kolkata may kindly submit the Case Nos. with details to the Registrar of APTEL at the earliest.

(REGISTRAR)

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